

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 4, 2007

No. 650 /JR(S)/2007

In supersession of Court's Notification No. 559/JR(S)/2007 dated 31.5.2007 Sri **Basant Kumar Jatav**, Additional Chief Judicial Magistrate, Azamgarh to be Additional Chief Judicial Magistrate(Northern Railway),Aligarh vice Sri Veer Kanedi Lal.

No. 651 /JR(S)/2007

In supersession of Court's Notification No.583/JR(S)/2007 dated 31-05-2007 Sri **Rajesh Upadhyay**, Additional Chief Judicial Magistrate, Mainpuri to be Additional Chief Judicial Magistrate (Northern Railway), Allahabad vice Sri Ashwani Kumar Dubey.

No. 652 /JR(S)/2007

In supersession of Court's Notification No.632/JR(S)/2007 dated 31-05-2007 Sri **Jagan Nath Mishra**, Civil Judge, Senior Division, Chitrakoot to be Civil Judge, Senior Division, Allahabad vice Sri Shashi Bhushan Pandey.

No. 653 /JR(S)/2007

In supersession of Court's Notification No.546/JR(S)/2007 dated 31-05-2007 Sri **Jaitendra Kumar**, Additional Chief Judicial Magistrate, Hapur (Ghaziabad) to be Special Chief Judicial Magistrate, Allahabad vice Sri Pradeep Singh.

No. 654 /JR(S)/2007

In supersession of Court's Notification No.612/JR(S)/2007 dated 31-05-2007 Sri **Ashok Kumar-X**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, Allahabad vice Sri Dinesh Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Allahabad.

No. 655 /JR(S)/2007

In supersession of Court's Notification No.551/JR(S)/2007 dated 31-05-2007 Sri **Pankaj Mishra**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Barabanki to be Additional Chief Judicial Magistrate (Northern Central Railway), Banda vice Sri Vipin Kumar-I.

No. 656 /JR(S)/2007

In supersession of Court's Notification No.524/JR(S)/2007 dated 31-05-2007 Sri **Rais Ahmad**, Chief Judicial Magistrate, Rae-Bareli to be Additional Chief Judicial Magistrate (Northern Railway), Varanasi vice Sri Padmakar Mani Tripathi.

No. 657 /JR(S)/2007

In supersession of Court's Notification No.606/JR(S)/2007 dated 31-05-2007 Sri **Chhatradhari Singh Yadav**, Special Chief Judicial Magistrate, Varanasi to be Additional Chief Judicial Magistrate, Varanasi in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Varanasi.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 153 /JR (S)/2007: Allahabad: Dated: June 4, 2007.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gombi Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
7. The District & Sessions Judges, Azamgarh, Aligarh, Mainpuri, Allahabad, Chitrakoot, Ghaziabad, Agra, Rae-Bareilly, Varanasi, Barabanki & Banda. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts in the afternoon of 5th June, 2007 and they shall proceed to take over charge of their new postings after availing of their usual joining time.

The Certificates of handing and taking over charge may please be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Judges, Azamgarh, Aligarh, Mainpuri, Allahabad, Chitrakoot, Ghaziabad, Agra, Rae-Bareilly, Varanasi, Barabanki & Banda. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)